

<b>ITR- V</b>	<b>ACKNOWLEDGEMENT</b>	<b>AY 2018-19</b>
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Received with thanks from \_\_\_\_\_ a return of income in ITR No. 1(SAHAJ)→0 2→0 3→0 4(SUGAM)→0 5→0 7→0 for assessment year 2018-19, having the following particulars

(A1) First name		(A2) Middle name	(A3) Last name	(A4) Permanent Account Number
(A5) Date of Birth(DD/MM/YYYY)			(A6) Income Tax Ward/Circle	(A7) Flat/Door/Building
D	D	M	M	Y
Y	Y	Y	Y	Y
(A8) Name of Premises/ Building/ Village			(A9) Road/ Street	(A10) Area/ locality
(A11) Town/ City/ District		(A12) State	Country	(A13) Pin code
(A14) Fill only one: Filed- <input type="checkbox"/> On or before due date -139(1), <input type="checkbox"/> After due date -139(4), <input type="checkbox"/> Revised Return-139(5) OR In response to notice under section <input type="checkbox"/> 139(9)-Defective <input type="checkbox"/> 142(1) <input type="checkbox"/> 148 <input type="checkbox"/> 153A/153C OR <input type="checkbox"/> Under Sec. 119(2)(b)				

<b>COMPUTATION OF INCOME AND TAX RETURN Whole – Rupee (₹) only.</b>			
B1	Gross Total Income		B1 ( )
B2	Deductions under Chapter-VI-A		B2
B3	Total Income		B3 ( )
B4	Current loss, if any		B4 ( )
B5	Net Tax Payable		B5
B6	Interest Payable		B6
B7	Total Tax and Interest Payable		B7
B8	Total Advance Tax Paid		B8
B9	Total Self Assessment Tax Paid		B9
B10	Total TDS deducted		B10
B11	Total TCS collected		B11
B12	Total Prepaid Taxes (B8 + B9 + B10+ B11)		B12
B13	Tax Payable (B7-B12, If B7>B12)		B13
B14	Refund (B12-B7, If B12>B7)		B14
B15	Exempt Income	Agriculture	B15
		Others	

**SIGN HERE**

FOR OFFICIAL USE ONLY

**STAMP RECEIPT NO. HERE**

**SEAL, DATE AND SIGNATURE OF RECEIVING OFFICIAL.**